

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/258/2020

HYDERABAD, this the 10th day of June, 2020

***Hon'ble Mr.Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member***



M. Sundara Prasad, S/o. late M. Raju,
Age 58 years, Occ: Retd. Survey Assistant – Div.I,
GIS & Remote Sensing Directorate,
Survey of India, Uppal, Hyderabad,
R/o. H. No. 20-3, Gokul Nagar,
Opp. ParvathapurMunicipal Ward Office,
Peeradiguda, Hyderabad.

... Applicant

(By advocate:Ms.C. Rakhee Sridharan)

Vs

1. Union of India rep. by its
Surveyor General of India,
Ministry of Science and Technology,
Dehra Dun.
2. The Director,
GIS & Remote Sensing Directorate,
Survey of India, Uppal, Hyderabad.

... Respondents

(By advocate: Mr.V. Vinod Kumar, Sr. CGSC)

O R D E R (ORAL)

Hon'ble Mr.B.V. Sudhakar, Administrative Member

The OA is moved through Video Conference.

2. Applicant filed OA with a prayer to direct the 2nd respondent to consider the representations dated 06.03.2020 and 18.05.2020 made by him to release payment of retirement dues.

3. Heard Ms. C.Rakhee Sridharan, learned counsel for the applicant and Mr. V. Vinod Kumar, learned Senior Standing Counsel appearing for the respondents.

4. After hearing both sides, OA is disposed of, at the admission stage itself, directing the respondents to dispose of the representations of the applicant referred to above, within a period of four weeks from the date of receipt of this order.

5. There shall be no order as to costs.

(B.V. SUDHAKAR)
ADMN.MEMBER

(ASHISH KALIA)
JUDL. MEMBER

evr